

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.3123 of 2023

Bimal Kumar Mishra

... .. Petitioner/s

Versus

The State of Bihar

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.

For the Respondent/s : Mr. Anjani Kumar (AAG-4)

CORAM: HONOURABLE THE CHIEF JUSTICE

and

HONOURABLE MR. JUSTICE PARTHA SARTHY

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

8 18-08-2023

None appears for the petitioner.

Learned AAG submits that now the sanction has been accorded and the small strip of road which was to be constructed, which is the prayer in the writ petition would be satisfied insofar as the commencement of construction immediately.

Post this case on 29th September, 2023.

(K. Vinod Chandran, CJ)

(Partha Sarthy, J)

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